

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4463
TO BE ANSWERED ON 23.03.2021**

RESERVATION TO EWS

†4463. DR. MANOJ RAJORIA:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government proposes any increase in the annual income ceiling of 8 lakh fixed for Economically Weaker Sections (EWS);
- (b) if so, the details thereof;
- (c) whether the Government is considering any scheme to provide relaxation in the land/property related provisions in the criteria fixed for providing reservation to Economically Weaker Sections on the lines of the State of Rajasthan;
- (d) if so, the details thereof;
- (e) whether the income of the parents of the applicant is included in his family income as per the guidelines fixed for EWS reservation in spite of holding a separate family ration card by the applicant;
- (f) whether the Government proposes to make any amendment in the said process; and
- (g) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

- (a): No Sir.
- (b): Question does not arise in view of (a) above.
- (c): No Sir.
- (d): Question does not arise in view of (c) above.
- (e): Yes Sir.
- (f): No Sir.
- (g): Question does not arise in view of (f) above.
